2	3	4
West Bengal. (Including Calcutta Telephone Districts)	90,210	38,702
Delhi. (Delhi Telephone District). Delhi Union Territory.	1,40,540	1,00 ,90 6
GRAND TOTAL :	12,37,280	8,83,813
GRAND TOTAL .		
	West Bengal. (Including Calcutta Telephone Districts) Delhi. (Delhi Telephone District). Delhi Union Territory.	West Bengal. (Including Calcutta Telephone 90,210 Districts). Delhi. (Delhi Telephone District). 1,40,540 Delhi Union Territory.

Targets fixed in regard to Fertilizers during Sixth Five Year Plan

97. SHRI PRAKASH CHANDRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the production targets fixed by Government during Sixth Five Year Plan in regard to fertilizers; and

(b) how far we have succeeded in achieving the targets?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) The Sixth Five Year Plan had envisaged a production level of 42 lakh tonnes of Nitrogen and 14 lakh tonnes of $P_{9}O_{5}$ by the end of the Plan i.e. 1984-85.

(b) The actual production of fertilizers during the year 1984-85 was 39.17 lakh tonnes of Nitrogen and 12.64 lakh tonnes of $P_{3}O_{5}$.

Setting up of telephone advisory committee for Patna

98. SHRI PRAKASH CHANDRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have set up a Telephone Advisory Committee for the Patna telephone district and if so, when and the details of the functions of the Committee; and

(b) if not, the reasons for inordinate delay in th constitution of this Committee?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. The Telephone Advisory Committee for Patna Telephone District has been reconstituted on 19.7.85 for two years. The details of functions of the Committee are given in the Statement attached.

(b) Does not arise in view of reply to part (a) above.

STATEMENT

Functions of Telephone Advisory Committee

- 1. Bringing the telephone using public and the Department of Telecommunications into closer relationship.
- 2. Giving the public confidence their grievances are being properly represented and attended to.
- 3. Advising the Department on the improvement of local and trunk services.
- 4. Giving publicity to the actions being taken by the Department for improving and developing the telephone service.
- 5. Assisting the Department in handling the present shortages in telephone equipment and lines by invoking cooperation and patience from public.
- 6. Assisting the Department in deciding out-of-turn connections as provided under the rules on a fair and equitable basis by joint assessment of the comparative merits of various applicants in the waiting list under the OYT and Non-OYT Special category.